

1 MCRC-39009-2024 HIGH COURT OF MADHYA PRADESH IN THE **AT GWALIOR BEFORE** HON'BLE SHRI JUSTICE RAJENDRA KUMAR VANI ON THE 28th OF APRIL, 2025 MISC. CRIMINAL CASE No. 39009 of 2024 RAM KUMAR RATHORE Versus THE STATE OF MADHYA PRADESH AND OTHERS Appearance: Shri Aniket Bhadoriya - Advocate for applicant. Shri Kaushlendra Singh Tomar - Public Prosecutor for the State. Shri Arshad Ali M. Haque - Advocate for respondent No.2. _____

<u>ORDER</u>

Learned counsel appearing for the applicant seeks permission to withdraw the present application filed under Section 439 (2) of Cr.P.C./483(3) of BNSS.

Prayer is allowed.

Accordingly, the application is hereby dismissed as withdrawn.

(RAJENDRA KUMAR VANI) JUDGE

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